GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.1956 ANSWERED ON 28.07.2022

SAVING OF ELECTRICITY

†1956. SHRI RODMAL NAGAR:

Will the Minister of POWER be pleased to state:

(a) whether air conditioners are responsible for maximum consumption of electricity in the country and if so, the details thereof;

(b) whether the minimum temperature has been fixed in air conditioners to save electricity;

(c) if so, the details thereof and the quantum of electricity likely to be saved annually from the said measures; and

(d) whether the Government proposes to adopt such measures in respect of other electrical appliances also and if so, the details thereof?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): As per the report of Central Electricity Authority (CEA), on "Growth of Electricity Sector in India from 1947-2022", Industrial Sector consumes the maximum electricity in the country. Air conditioners are used by various categories of consumers, namely, domestic, commercial and industrial consumers. As per data available with CEA, the category wise energy consumption, including consumption of electricity by air conditioners, during 2021-22 is as under:

	% age of energy consumption during
Category	2021-22
Industrial	41.16%
Domestic	25.77%
Agriculture	17.67%
Commercial	8.29%
Others	7.12%
Total	100.00%

(b) & (c) : Under the Gazettee Notification S.O. 3897 (E) dated 29th October, 2019, the Central Government, in consultation with the Bureau of Energy Efficiency (BEE), has mandated that all brands and types of room air conditioners manufactured, commercially purchased or sold in India, shall have default setting of temperature at 24 degree Celsius w.e.f. 1st January 2020.

Notwithstanding the above mentioned default setting, the users shall have the option to change the temperature of air conditioners according to their requirements.

BEE has estimated that there exists a potential of about 10 billion units (BU) of annual saving of electricity through the above measure.

(d): At present, there is no proposal for adoption of such measures in respect of other equipments functioning on electricity. However, BEE is implementing the Standards & Labeling (S&L) Programme for equipments and appliances, wherein energy consumption standards have been prescribed in respect of the equipments and appliances covered under the Programme. Currently, there are 30 appliances under this Programme; 11 under mandatory regime and remaining 19 under voluntary regime.

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